

MR. DEPUTY-SPEAKER: Before I call the next hon. Member to speak, I would like to take up Item no. 30. Shri Sunil Khan to introduce the Bill.

Title: Introduction of the Buy Indian Bill, 2004.

**15.38 hrs**

**(xvi) BUY INDIAN BILL\*, 2004**

SHRI SUNIL KHAN (DURGAPUR): Sir, I beg to move for leave to introduce a Bill to provide for compulsory buying of indigenous goods by Government establishments and also for public works or industry being established or run with the aid or assistance of public funds and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory buying of indigenous goods by Government establishments and also for public works or industry being established or run with the aid or assistance of public funds and for matters connected therewith or incidental thereto. "

*The motion was adopted.*

SHRI SUNIL KHAN: I introduce the Bill.

**\*Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 17.12.2004**